

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 63 of 2013 &  
I.A. Nos. 100 of 2013 & 101 of 2013**

**Dated : 18<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Delhi Distribution Ltd. .... Appellant (s)**

**Versus**

**NHPC Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant(s): Mr. Gopal Jain  
Mr. Alok Sharma

Counsel for the Respondent (s): Ms. Niti Singh, DM (Law) for R-1  
Mr. Paresh Pal for R-6

**ORDER**

Mr. Paresh Lal undertakes to file Vakalatnama on behalf of Respondent No. 6. He is directed to file the same on or before 23<sup>rd</sup> April, 2013. Learned counsel for the Respondents are directed to file reply on or before 16<sup>th</sup> May, 2013 after serving copy on the other side.

Post the matter on **21.05.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**